



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
O.A. No.060/00210/2019

Chandigarh, this the 27th January, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)

Arun Kumar, Aged 52 years, S/o Late Sh. Charan Adhar, presently working as Group Instructor, Govt. Industrial Training Institute, Sector 28 C, Chandigarh-160001 Group 'B'

....Applicant

(BY: MR. R.K. SHARMA, ADVOCATE)

Versus

1. Union of India through Secretary to the Government of India, Ministry of Skill Development and Entrepreneurship, CIRTES Building, PUSA Campus, New Delhi – 110001.

(BY: MR. SANJAY GOYAL, ADVOCATE)

2. Union Public Service Commission through its Secretary, Dholpur Hove, Shahjahan Road, New Delhi – 110001.

(BY: MR. B.B. SHARMA, ADVOCATE)

3. Union Territory, Chandigarh through its Administrator, Punjab Raj Bhawan, Sector 6, Chandigarh – 160015.

4. Secretary, Technical Education, Union territory, U.T. Secretariat, Sector 9, Chandigarh – 160009.

5. Director Administration, Additional Deluxe Building, Sector 9, Chandigarh – 160009.

(BY: MR. SHOBIT PHUTELA, ADVOCATE)

... .Respondents

O R D E R(Oral)

**SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for Respondent No. 2 informed that the UPSC has already forwarded draft Recruitment Rules to the Govt. of India for notification thereof.
2. Learned counsel for the applicant very fairly submitted that Respondent No. 1 be directed to notify the new Recruitment Rules within some time bound manner.
3. In view of the above, this O.A. is disposed of, with a direction to Respondent No. 1 to notify the new Recruitment Rules expeditiously, and thereafter the case of the applicant for promotion be considered in accordance with the new Recruitment Rules. M.A. No. 060/01417/2019 also stands disposed of. No costs.

(Naini Jayaseelan)
Member (A)

Place: Chandigarh
Dated: 27.01.2020

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(Sanjeev Kaushik)
Member (J)